

NATIONAL COMPANY LAW TRIBUNAL

COURT- I, MUMBAI

SPECIAL BENCH

Item 1

C.P. (IB)/208/(MB)/2019

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **STAINLESS WORK PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Mr. Chetan Kapadia, Advocate

Sections 10 of the IBC, 2016 & Rule, 11 of NCLT, 2016

ORDER

Ld. Counsel for the Corporate Applicant is present. List this matter on Board on 21.11.2022, for further consideration and hearing.

Sd/-

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

Vedant Kedare